## FORM-21-B

## (For use in Election to fill a casual Vacancy)

## [See rule 11(1)]

Declaration of the result of Election under Sub-section (2) of section-53 of the Representation of the People Act, 1951.

Election to the Bihar Legislative Council by the members of the Bihar Legislative Assembly.

In pursuance of the provisions contained in Sub-section (2) of section-53 of the Representation of the People Act 1951 read with sub-rule (1) of rule 11 of the Conduct of Elections Rules 1961, I declare that :-

Sri Manzar Alam

Vill- Sisauna,

P.O.+ P.S.+Circle - Jokihat

Sponsored by Janata Dal (United)

Dist.- Araria Pin- 854329

has been duly elected to fill the vacancy caused in that house by the death of Shri Ramchandra Prasad having become vaccant.

Place: Bihar Vidhan Sabha Sachivalaya

Date : 02nd May, 2013

(Phul Jha) Returning Officer

Retuning Officer for the Bye Election To the Bihar Legislative Codeois